



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland, Mizoram & Arunachal Pradesh]

[TUESDAY, THE 20TH DAY OF APRIL, 2021]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

P R E S E N T

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE N.KOTISWAR SINGH

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

HON'BLE MR. JUSTICE SONGKHUPCHUNG SERTO

HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

HON'BLE MR. JUSTICE NELSON SAILO

HON'BLE MR. JUSTICE AJIT BORTHAKUR

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE NANI TAGIA

HON'BLE MR. JUSTICE MANISH CHOUDHURY

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

AND

HON'BLE MR. JUSTICE S.HUKATO SWU

FAREWELL ADDRESS

(THROUGH VIRTUAL MODE)

TO

HON'BLE MR. JUSTICE MIR ALFAZ ALI

ON THE OCCASION OF LAYING DOWN OF HIS LORDSHIP'S OFFICE

BY

LEGAL FRATERNITY

A. ORDER OF REFERENCE:

- | | | |
|---------------------------------|---|----------------------------------------------------------------------------------------|
| 1. MR. S.N. SARMA | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION |
| 2. MR. P.C DEKA | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATE'S ASSOCIATION |
| 3. MR. P.D. NAIR | : | VICE-CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM |
| 4. MR. DILIP MAZUMDAR | : | ADDL. ADVOCATE GENERAL, ASSAM |
| 5. MR. N DUTTA | : | ADVOCATE GENERAL, ARUNACHAL PRADESH |
| 6. MR. DIGANTA DAS | : | ADVOCATE GENERAL, MIZORAM |
| 7. MR. T.J. MAHANTA | : | STANDING COUNSEL, GAUHATI HIGH COURT, GUWAHATI |
| 8. MR. RANJIT KR. DEB CHOUDHURY | : | ASST. SGI |
| 9. MS. M.KECHII | : | ADDL. SR.G.A., NAGALAND |

B. REFERENCE BY HON'BLE THE CHIEF JUSTICE

C. REPLY BY HON'BLE MR. JUSTICE MIR ALFAZ ALI

